

Annex 6

(Para A.13.18 of Master Circular)
[A.P. (DIR Series) Circular No.36 dated April 4, 2008]

Format

Statement indicating the details of remittances made by resident individuals under the Liberalised Remittance Scheme for the month ended

Name of the Bank:

Sl.No.	Purpose of remittance	No. of applicants	Amount remitted in USD
1.	Deposit		
2.	Purchase of immovable property		
3.	Investment in equity/debt		
4.	Gift		
5.	Donation		
6.	Travel		
7.	Maintenance of close relatives		
8.	Medical Treatment		
9.	Studies abroad		
10.	Others (please specify, enclose a separate sheet, if necessary)		
Total			

Name and designation of the authorised official:

Place:

Signature

Date:

Stamp and seal